

Title: Introduction of the Constitution (Amendment) Bill, 2000 (Amendment of article 39).

15.35 hrs.

SHRI RAMDAS ATHAWALE (PANDHARPUR): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India "

The motion was adopted.

SHRI RAMDAS ATHAWALE : I introduce the Bill.

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